

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.110
C.P.(IB)/237(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Torque Automotive Pvt Ltd
(Through RP Kamal Agarwal)
V/s
Stellar Autohaus Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr.Jaimin R Dave, Adv.
For the Respondent :Mr.Navin Pahwa, Sr. Adv a.w. Ms. Pragati Bansal Adv

ORDER

At the request of both the counsels let this matter be re-posted for hearing.

Re-list on 15.05.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)